

**OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM
SPECIAL JUDGE (PC ACT)(CBI), ROUSE AVENUE DISTRICT
COURT, NEW DELHI**

Circular

Pursuant to Hon'ble High Court's Office Order bearing No. 24/DHC/2020 dt. 13.07.2020 and in continuation of this Office Order No. Power/Gaz./RADC/2020/E-6836-6919, it is further directed that physical filing of non-urgent/ordinary matters concerning CBI, ED or other criminal matters, be done only in sealed envelope with all necessary particular like name of parties, FIR/RC number etc. mentioned on the envelop itself. It is further made clear that marking/allocation of such non-urgent/ordinary matters shall be done only upon resumption of normal functioning in the Court and till then sealed envelope filed in non-urgent/ordinary matters shall remain in the custody of filing section under the responsibility of Branch-In-Charge of filing section.

This is computer generated copy and does not require signature.

Sd/-
(SUJATA KOHLI)
DISTRICT & SESSIONS JUDGE-
CUM- SPECIAL JUDGE (PC ACT)(CBI) ROUSE
AVENUE DISTRICT COURT, NEW DELHI

No. E7118-E7137/DJ/RADC/2020/Dated, Delhi the 17.07.2020

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4. The P.S. to undersigned.
5. All Branches at RADC, New Delhi.
6. The Secretary, Bar Council of Delhi, New Delhi.
7. The Director of Prosecution, CBI, Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
8. The Director General (Prisons), Tihar Jail, New Delhi.
9. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
10. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
11. The Director, Directorate of Enforcement, New Delhi.

12. The Labour Commissioner, Civil Lines, Delhi.
13. The Commissioner of Police, Police Headquarter, Delhi.
14. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
15. The Chowki In-charge, Rouse Avenue district Court, New Delhi.
16. The Executive Engineer (Civil & Electrical) PWD, RADC, New Delhi.

Sd/-
DISTRICT & SESSIONS JUDGE-
CUM-SPL. JUDGE(PC ACT)(CBI) ROUSE
AVENUE DISTRICT COURT,NEW DELHI.